

[Prof. Rasa Singh Rawat]

the Government to take measures to take over this Mill and hand it over to the National Textile Corporation or to run the Mill on cooperative basis with the active participation of labourers but to this date no action has been taken in this regard. As a result it has created the problem of unemployment and starvation. I would therefore, like to urge the Government to initiate the process of taking over this Mill in the interest of thousands of mill workers and to hand it over to the National Textile Corporation to start the work of cloth production in the Mill so that labourers may have the means of their livelihood.

**(ii) Need to set-up a Thermal Power Station in district Bhojpur (Bihar)**

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Deputy Speaker, Sir, the Bhojpur district of Bihar has been facing acute power shortage, which has created a serious power crisis in the entire Bhojpur region. I would, therefore, like to make a request to the Government that in view of the miserable power supply position in Bhojpur district, a Super Thermal Power station may be set up in this district to tide over the present power crisis of that region.

16.52 hrs.

[SHRI BABANRAO DHAKNE *in the Chair*]

[*English*]

**(iii) Need for re-considering the proposal for importing a sorting machine for G.P.O., Bombay**

SHRI VAMANRAO MAHADIK (Bombay South Central): Government is planning to import costly sorting machine for G.P.O., Mumbai (Bombay), due to which more than two hundred Sorters will be unemployed. Economics of importing the sorting machine is: cost of the machine amounting to Rs. eighteen crores, import duty amounting to

Rs. twelve crores, and annual maintenance of Rs. ten crores/annum, that is, a total of Rs. forty crores of investment. It will render two hundred Sorters unemployed. The salary and allowances of two hundred Sorters employed at present will come to less than Rs. two crores. The Government can pay the salary, anticipating an annual interest of Rs. four crores. I, therefore, urge the Government to take immediate action to stop the global tender for importing the sorting machine.

**(iv) Need to formulate an Action Plan for cleansing polluted water of the Godavari River.**

SHRIMATI J. JAMUNA (Rajahmundry): It is gratifying to note that the problems of pollution are being considered seriously by all countries. Pollution of river waters has to be tackled on a war footing. A modest beginning was made in regard to river Ganga. Godavari is considered to be an important river flowing through many states. So far as East Godavari district is considered, the effluents from the industries such as Paper Mills etc., are being let out into this river. This is apart from pollution in the upper reaches. In view of mythological importance lakhs of people prefer a bath in this river and people from all over the country visit this place for this purpose particularly during PUSHKAR-AMS which occur for every 12 years. This time they will come in the year 1991. Moreover, the residents of Rajahmundry town depend on this river, since supply of drinking water is from this river. The reservoir for this purpose was constructed in the lower reaches where the effluents from most of the industries will be let out. Therefore it has become hazardous to supply this water for drinking purposes.

I, therefore, request that an Action Plan may be prepared for Godavari and necessary measures be taken immediately to clean Godavari waters as otherwise lakhs of people will have to face serious health problems. This will save millions of people from the impending danger of pollution.